

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
08-05-2024 AT 10:30 AM**

**CP(IB) No.105/9/HDB/2019**

**AND**

**IA (IBC) 914/2024 in IA 1093/2020 in CP(IB) No.105/9/HDB/2019**

u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Shiva Parvati Poultry Feed Pvt Ltd

**...Operational Creditor**

**AND**

Parameswara Poultry Farm Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 914/2024 in IA 1093/2020**

Mr Kasa Venkata Ramaniah, Liquidator present.

This is an application to take on record 3<sup>rd</sup> progress report. Report taken on record. Accordingly, **this application is allowed and disposed of.**

It is stated that there is a stay by Hon'ble NCLAT in this matter. Since the matter before Hon'ble NCLAT is stated to be pending from 2021 and as the liquidation process is also time bound, we direct the liquidator to take necessary steps immediately, for expeditious hearing of the matter before the Hon'ble NCLAT and file the proof of the steps taken by next hearing date.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**